

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 8418/2018

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

Date : 23-10-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr Adarsh Verma, Adv.
Mr Shivam Sharma, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Fuzail Ahmad Ayyubi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 to 8 and 10 to 15 but none has entered appearance.

Opportunity to respondent no.9 to file counter affidavit has already been declined.

Registry to process the matter for listing before the Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar